

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3012
TO BE ANSWERED ON 12.03.2020

PROMOTION OF SOLAR ENERGY

3012. SHRIMATI NUSRAT JAHAN RUHI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the schemes of the Government for promotion of solar energy in West Bengal;
- (b) whether the Government is providing any incentives to people in order to promote solar energy;
- (c) if so, the details thereof;
- (d) whether these solar promotion programmes have been successful in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy is implementing various schemes for promotion of solar energy in the country including the state of West Bengal. Details of these schemes and incentive available under them are given at **Annexure**.

(d) & (e) With the help of various schemes launched by the Government for promotion of solar energy, as on 31.01.2020, a total capacity of 34,035 MW of grid-connected solar power has been installed in the country with 23,880 MW under various stages of implementation and 29,470 MW under various stages of bidding. Besides an additional capacity of 5,500 MW of off grid solar capacity has been reported to be installed by a report published by Bridge to India.

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No.3012 for reply on 12.03.2020

DETAILS OF SCHEMES AND CFA/ INCENTIVES BEING PROVIDED FOR DEVELOPMENT & DEPLOYMENT OF SOLAR ENERGY

Scheme	Application/ Size	CFA available
a) Solar Park Scheme	--	Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs). Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower.
b) CPSU Scheme Phase-II (Government Producer Scheme)	Total size of the scheme 1200 MW.	Viability Gap Funding (VGF) of upto Rs. 0.7 Cr./MW. VGF is released in two tranches as follows: i. 50% on Award of contract to the EPC contractor (including in-house EPC Division); and ii. balance 50% on successful commissioning of the full capacity of the project
c) Scheme for Distributed Grid-connected Solar PV Power Projects in Andaman & Nicobar Islands and Lakshadweep Islands with Capital Subsidy from MNRE	Capacity proposed to be installed is 52 MW	i. Ministry provides 40% of the project cost discovered through competitive bidding process as grant; ii. No additional grant for the preparation of DPR, conducting field survey, fund handling / service charge will be provided iii. The Capital Subsidy will be released in three tranches as mentioned below: ➤ 15% on completion of site development and civil works at site; ➤ 60% on successful commissioning of the plant; and ➤ Balance 25% after one year of operation of the plant.
d) Phase-II of Grid Connected Rooftop Programme	4000 MW in residential sector	Central Financial Assistance will be as under: (i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost (ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % up to 3 KW Plus 20% for RTS system above 3 kW and up to 10 kW (iii) Group Housing Societies/Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of ins
e) Pradhan Mantri Kisan Urja	(a) Component-A: 10 GW	For Component-A, DISCOM would be eligible to get PBI

<p>Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)</p>	<p>Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land.</p> <p>(b) Component-B: Installation of 17.5 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose</p> <p>(c) Component-C: Solarization of 10 lakh existing agricultural pumps up to 7.5 HP capacity each.</p>	<p>@ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the COD</p> <p>For Component-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower, will be provided. However, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N, CFA of 50% of the benchmark cost or the tender cost, whichever is lower will be provided. The State Government will also provide subsidy up to 30% or higher.</p>
<p>f) Off-grid and Decentralised Solar PV Applications Scheme: Phase-III</p>	<p>a) 3 lakh Solar Street Lights / 100 MW Solar Power packs under off-grid Ph-III programme</p> <p>b) 25 lakh Solar Study lamps under off-grid Ph-III programme</p> <p>c) Solar Study lamps under 70 lakh Solar Study lamps scheme</p> <p>d) 3.04 lakh Solar Street light under AJAY scheme</p>	<p>CFA up to 30% and 90% of the project cost for general category and special category States respectively.</p> <p>CFA up to 85% of the lamp cost.</p> <p>Student contribution Rs 100/- per lamp and balance to be paid as CFA.</p> <p>CFA up to 75% of the project cost. Balance through MPLADS.</p>
<p>g) Off-Grid and Decentralized CST Technologies for Community Cooking, Process Heat and Space Heating & Cooling Applications in Industrial, Institutional and Commercial Establishments</p>	<p>Target to achieve 90,000 m² of collector area</p>	<p>CFA up to 20% of the project cost for all beneficiaries and 40% for Non-profit making bodies and institutions in special category states.</p>